

the groupwise strength and percentage of women employees out of the total strength of Central Government employees as on 31st July, 1991 is not available.

(b) and (c). A proposal to provide for reservation for women in services under the Central Government is under consideration.

[Translation]

Foreign Exchange for Public Sector Undertakings of Bihar

4820. SHRI RAM SARAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the names of Public Sector Undertakings in Bihar facing difficulties due to the non-availability of foreign exchange;

(b) whether these Public Sector Undertakings may not get foreign supplies as a result thereof; and

(c) if so, the corrective measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) The names of Public Sector Undertakings in Bihar facing difficulties due to the non-availability of foreign exchange;

(b) whether these Public Sector Undertakings may not get foreign supplies as a result thereof; and

(c) if so, the corrective measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c). Information is being collected and will be laid on the Table of the House.

TV Transmitter in Chandan Chauki

4821. DR. G. L. KANAUIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether T.V. transmitter facility is not available in Dharan Tribes population area of the district Lakhimpur Khore;

(b) if so, whether the Government propose to set up any transmitter in Chandan Chauki for its Socio-economic development; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):

(a) No, Sir.

(b) and (c). There is at present no approved scheme for establishment of a TV transmitter at Chandan Chauki. However, it is the Government's constant endeavour, within the existing resource constraints, to extend TV service specially to tribal areas.

[English]

Telecast of Kannada Films

4822. SHRI C. P. MUDALAGIRIYAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Kannada films telecast by Delhi Doordarshan during the current year;

(b) whether the time allocated to Kannada programmes is less than one per cent; and

(c) the steps taken to accommodate Kannada programmes?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJAVYAS):

(a) Three Kannada feature films were telecast by Delhi Doordarshan during the current year.

(b) and (c). No fixed time is allocated by Delhi Doordarshan to any language including Kannada. Kannada programmes are telecast on rotational basis from Delhi Kendra in the chunk for regional languages, in addition to telecast of Kannada films in the National Network and Kannada programmes in the second channel.

Protection of Seniority of Persons on Deputation Under Centrally Sponsored Programmes

4824. **DR. LAXMINARAYAN PANDEYA:**
SHRI CHETAN P.S. CHAUHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether his Ministry had registered names of the employees of various organisations like Engineering Projects India Ltd., Rural Electrification Corporation, National Lignite Corporation, NALCO, AIIMS, Delhi University, BHEL and State Government Departments like UPSEB, RSEB, HSEB etc. for foreign assignments under various centrally sponsored programme like ITEC during 1983 to 1998 on their panel of experts with a no objection certificate from their respective employers:

(b) if so, the details thereof;

(c) whether there had been any instances where the seniority and pay of any of the above deputationist was not protected by the parent departments inspite of submission of no objection certificate by such de-

partments before the selection of such candidates for foreign assignments; and

(d) if so, the details of such employees and the reasons for violating the orders and the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) Yes, Sir. The names of employees of various organisations had been registered for foreign assignments under various centrally sponsored programmes like ITEC during 1983 to 1988 after these were duly forwarded by their employers.

(b) The details are not available as the records pertaining of this period have been weeded out.

(c) According to the available record, there is one case where the seniority of an officer deputed under the ITEC programme was not protected by his employer.

(d) The case relates to Shri Sudhir Kumar of BHEL. He has filed a Civil Suit in the Delhi High Court, which is being defended. The matter is sub-judice.

Import of Films

4825. **SHRI CHETAN P.S. CHAUHAN:**
SHRI DATTATRAYA BANDARU:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of foreign films imported during January to July, 1991;

(b) the amount spent thereon: